

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Lok Sabha**  
**UNSTARRED QUESTION NO. : 1428**  
**( TO BE ANSWERED ON THE 15th December 2022 )**  
**CERTIFICATION SCHEME FOR DRONES**

**1428. SHRI S. MUNISWAMY**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

- (a) whether the Certification Scheme for Drones is likely to create an eco-system for world class drones to be manufactured in the country and if so, the details thereof;**
- (b) whether any companies have been awarded the Type Certificate under Drone Rules 2021 and if so, the details thereof; and**
- (c) the details of opportunities envisaged under the scheme in terms of employment and promote the cause of Atmanirbhar Bharat?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**  
**(GEN. (DR) V. K. SINGH (RETD))**

**(a): Yes Sir, the Government has notified the Certification Scheme for Unmanned Aircraft System (CSUAS) on 26th January, 2022. The Certification Scheme ensures that the Type Certified drone meets the minimum airworthiness requirement required for safe operation of drones. The scheme is based on guidelines provided in the international standard ISO/IEC 17067:2013, for development of product certification schemes worldwide.**

**(b) Till date, Directorate General of Civil Aviation (DGCA) has issued Type Certificates to five companies namely: IoTechWorld Avigation Pvt Ltd, CBAI Technologies Pvt Ltd, Asteria Aerospace Ltd, Dhaksha Unmanned Systems Pvt Ltd and General Aeronautics Pvt Ltd.**

**(c) Quality ecosystem created by CSUAS requires competent manpower like Design Engineers, System Engineers, Embedded**

**Engineers, Communication Engineer, Quality Control & Quality Assurance Professionals, Consultants, Assessors, and Drone Pilots etc. in drone ecosystem, thereby promoting the cause of Atmanirbhar Bharat.**

**\*\*\*\*\***